



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
32	WA/233/2018 WITH WP(C)/5324/2012 (D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
33	WITH WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
34	WA/87/2024 CAVT. NO.02692/024, B/O	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. C CHAKRAVARTY MR. M R CHOUDHURY MS L HMAR	MR. S SARMA SC, SEC. EDU. FOR CAVEATOR
35	WA/89/2024 B/O	SARAT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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32)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/1699/2020 BY SLIP, WITH LCR	AMJAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
20	WP(C)/7194/2023 FIXED, WITH LCR	MD IBRAHIM ALI @ RUBUL Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MRS. A GAYAN MRS. A GAYAN DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
21	W.P.(CrI.)/1/2022 FIXED, WITH LCR 3 FILES	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
22	WITH W.P.(CrI.)/6/2022	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)

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[AT 03:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AT 3:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./61/2020 FIXED, IN WP(C)/286/2016 (D/O), WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/1494/2024 B/O	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM
ADMISSION				
17	WP(C)/6048/2023 CAVT. NO.11672/023, WITH LCR, FIXED	ASSAM CHEMICAL AND PHARMACEUTICAL PVT. LTD Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR. A DHAR MD F FARIDI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
ORDERS				
18	WP(C)/5568/2023 B/O	FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6)
HEARING				
19	WP(C)/2383/2016 FIXED	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

58	WP(C)/1480/2024 B/O	BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
11	WP(C)/4742/2014 FIXED	MD. TAZ UDDIN Versus THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM MR.P S DEKA MRS.V L SINGH MR.H TALUKDAR SC, PWD
12	WITH WP(C)/4845/2014	MD. AZIZUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM SC, PWD MS.H TALUKDAR
13	WP(C)/6863/2016 FIXED	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
MOTION				
14	WP(C)/1479/2024 B/O	PELE KHEZHIE Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH	GA, ASSAM SC, NHIDC SC, K A A C
ADMISSION				
15	WP(C)/6342/2018 FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
16	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)

WITH
[I.A.\(Civil\)/638/2021](#)
in WP(C)/6343/2018

THE COMPETITION COMMISSION OF
INDIA AND 4 ORS.

MR D DAS

DR. A SARAF
MR. P DAS
MR. S P SHARMA

Versus
M/S. STAR CEMENT LTD.

GULAP HUSSAIN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. N G KUNDU
MR G DEKA
MS. P UPAMANYU
MR. P K R CHOUDHURY

SC, FOREST

17 [WP\(C\)/8335/2019](#)
FIXED

18 [WP\(C\)/3138/2023](#)
B/O

INDUS VIVA HEALTH SERVICES PVT LTD
Versus
THE STATE OF ASSAM AND 4 ORS

MR. B C DAS
MR. S C BISWAS
MS A DAS
MS. U NANDA

GA, ASSAM
DY.S.G.I.

ORDERS

19 [WP\(C\)/1259/2015](#)
SCANNED COPY OF WP(C)
3536/2002(D/O), FIXED

M/S TINGRAI CHARIALI BRICKS and 3
ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR.P J SAIKIA
MR.R S MISHRA

GA, ASSAMR3-5
SC, FOREST(R1,6)
MR.S CHAMARIA
MR. A. BHATTACHARJEE,
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, INDUSTRIES(R2)

WITH

20 [WP\(C\)/5824/2014](#)

M/S TINGRAI CHARIALI BRICKS and 3
ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR.P J SAIKIA
MR.K BARUAH
MR.R S MISHRA

GA, ASSAM
MR.S CHAMARIA
MS. U. DAS, ADDL. SR. GA,
ASSAM (R-3)
SC, INDUSTRIES

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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32)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

7	Crl.A./247/2022 1 Y 8 M 25 D :PART-HEARD, WITH LCR 4 FILES, P.B.-2, BY SLIP	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B B NARZARY	MR. A AHMED (r-2) U U KHAN (r-2) PP, ASSAM
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32)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/644/2024 (CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSE LIST), FIXED	SINTU ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./620/2024 FIXED	SABEN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
53	AB/553/2024 FIXED	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/247/2024 B/O in AB/542/2024 WITH AB/542/2024	ABDUR RAHIM Versus THE STATE OF ASSAM ABDUR RAHIM AND 2 ORS. Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. S K DAHAL MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM PP, ASSAM
55	I.A.(CrI.)/258/2024 FIXED in Bail Appln./723/2024 WITH Bail Appln./723/2024	SRI BHAVESH SHARMA Versus THE STATE OF ASSAM SRI BHAVESH SHARMA Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS S BEGUM MR. S MUNIR MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM PP, ASSAM
HEARING				
56	CrI.Rev.P./195/2008 WITH LCR 3 FILES, FIXED WITH CrI.M.C./385/2008 in CrI.Rev.P./195/2008	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR MR.R SARMA	PP, ASSAM PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/2888/2018 FIXED	SMT. PRANITA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPARTMENT MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
21	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
22	WP(C)/6102/2023 B/O	RAJU DEKA AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
23	WP(C)/7251/2023 B/O	INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM
ORDERS				
24	Cont.Cas(C)/497/2023 FIXED	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)

LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/4888/2023 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
ORDERS				
18	Review.Pet./97/2023 in WP(C)/9547/2019 (D/O), FIXED	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MS. B SARMA DY.S.G.I.
19	FAO/16/2024 FIXED	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI (r-1 to 7,9,10,12 to 21) MS. K MEDHI (r-1 to 7,9,10,12 to 21) MD. K AHMED (r-1 to 7,9,10,12 to 21)
	WITH I.A.(Civil)/668/2024 in FAO/16/2024	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
HEARING				
20	RSA/50/2011 WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH

	WITH I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	WITH I.A.(Civil)/25/2022 in RSA/50/2011	SMT. RAJU BALA DEKA AND ORS Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI
21	RSA/185/2011 WITH LCR, FIXED	GAUTAM SAHA Versus ON THE DEATH OF SUKHDEB SAHA HIS LEGAL HEIRS AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.S K AGARWAL
	WITH I.A.(Civil)/1408/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
	WITH I.A.(Civil)/1411/2023 in RSA/185/2011	GAUTAM SAHA, Versus ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
22	RSA/112/2015 WITH LCR, FIXED	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
	WITH I.A.(Civil)/3161/2023 in RSA/112/2015	MUSSTT. SABEYA AHMED and 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA	
23	RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
<u>STAY MATTERS</u>				
24	CRP/138/2023 CAVT. NO.09582/023, FIXED	EK SARAN BHAGAWATI SAMAJ AND ANR Versus PRATAP CHANDRA MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	G. DAS (FOR CAVEATOR) J SHARMA (FOR CAVEATOR) MR G KAKOTI (r-2,3,4) MR. P THAKURIA (FOR CAVEATOR) MS. D KHAKHALARY (r- 2,3,4) S MEDHI (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,14th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
57 MACApp./211/2014 (AT 10:15 AM)	NATIONAL INSURANCE CO. LTD. Versus MANJU BAISHYA and 6 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.K BHATTACHARJEE MR. A K BHUYAN (r-6) MS. B BHUYAN (r-6) MS.M BHATTACHARJEE MR.A ALI MS. N CHOUDHURY (r-6) MR. M BORAH (r-6) MR. A KHOUND (r-6) MS B BORA (r-6) MR A TALUKDAR (R-7) MR J DAS (r-6) MR.M A MOON (r-6)
MOTION (BA)			
58 Bail Appln./762/2024 B/O	SODHAN HAZARIKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
59 Bail Appln./763/2024 B/O	SEWA SINGH Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
MOTION			
60 AB/660/2024 FIXED	PARBIN SULTANA AND ANR. Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM
ADMISSION			
61 Crl.Pet./889/2023 WITH LCR 2 FILES, FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	WASIM RAJA	MR. M SHARMA (r-2) MR S DEKA (r-2) PP, ASSAM
BAIL HEARING			
62 AB/346/2024 (CONNECTED WITH ITEM NO. 28 IN THE DAILY CAUSE LIST), WITH CASE RECORD(SCANNED COPY), FIXED	PABITRA KAMAN @ KAPOW Versus THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
63 AB/487/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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[For Thursday,14th March 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

6	Bail Appln./527/2024 FIXED	MAJAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S SARMA HAZARIKA MS S BEGUM MS N SULTANA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC APPEAL, MFA MATTERS AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	MFA/84/2012 (AT 10:15 AM)	UNION OF INDIA Versus M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MS. M SHARMA MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
ORDERS				
22	I.A.(Civil)/1404/2023 WITH LCR, B/O in MACApp./723/2022 WITH MACApp./723/2022	SMT DALIMAN NESSA, Versus SRI BHABANI PRASAD DAS and ANR SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR. M HUSSAIN MR M AHMED MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	D DAS MR. M HUSSAIN MR M AHMED
23	I.A.(Civil)/162/2024 FIXED in MACApp./566/2024 WITH MACApp./566/2024 (Filing Number) WITH I.A.(Civil)/569/2024 (Filing Number)	MAGMA HDI GEN INSURANCE COMPANY LTD. Versus KABITA GOENKA AND 4 ORS. MAGMA HDI GEN INSURANCE CO LTD Versus KABITA GOENKA AND 4 ORS (B) MAGMA HDI GEN INSURANCE CO LTD Versus KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MR. R GOSWAMI	
HEARING				
24	MACApp./138/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MR. R C PAUL MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN

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[For Thursday,14th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Crl.Pet./286/2024 B/O	ABUL BARI BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
MOTION				
47	Crl.Pet./140/2024 FIXED	HASNA BANU AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR SARFRAZ NAWAZ MR. A Z AHMED	PP, ASSAM
HEARING				
48	Crl.A./171/2021 2 Y 6 M 2 D :WITH LCR 5 FILES, P.B.-1, FIXED WITH I.A.(Crl.)/443/2021 in Crl.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
49	Crl.Rev.P./506/2022 FIXED WITH I.A.(Crl.)/188/2024 in Crl.Rev.P./506/2022	DEBAKESH MALLA BUZAR BARUAH Versus DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB	MR. A AHMED (R-1) MR. I U CHOWDHURY (R-1) U U KHAN (R-1) PP, ASSAM
50	Crl.Rev.P./434/2023 FIXED	SADDAM HUSSAIN Versus AMINA KHATUN	MR. R ALI MR H A AHMED MR. R ISLAM MR B SAIKIA MR H R A CHOUDHURY	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 14TH DAY OF MARCH, 2024]

BEFORE

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

[COURT NO: 3]

[AT 3:15 P.M.]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT AT 3:15 PM]**

ORDERS

- | | | | | |
|-------------|----------------------|--|---|---|
| 1 | I.A.(C) 109/2018 | SHRI THAJI GICHAK KIOGI
VERSUS
SHRI MARKIO TADO | R SANTHANG | MR K DABI |
| WITH | | | | |
| 2 | ELECTION PET. 2/2014 | SHRI THAJI GICHAK KIOGI
VERSUS
SHRI MARKIO TADO | MR. B L SINGH
S TASHIK
MR. R SAUTHANA
MR. G KATO | MR. K DABI
MR. L PERME
K DUBEY
MR. W SAWIN
MR. L MARU TAYUK
S RINGU
MR. N HALLANG
MR. J DULOM
MR. C GONGO
MR. M PERTIN |
| WITH | | | | |
| 3 | MC(EP)/10/2014 | ER. MARKIO TADO, MLA
VERSUS
SHRI THAJI GICHAK KIOGI | MR. K DABI | MR. B L SINGH |